## Shivpriya Cables Private Limited

# <u>List of Creditors under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016</u> (Version 2: Pursuant to claims received and updated as on 26<sup>th</sup> March 2025)

Amount in INR

SI No.	Category of Creditor	Summary of	Claim Received	Summary of	Claim Admitted	Amount Contingent Claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks if any
		No. of Claims	Amount	No. of Claims	Amount					
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	NA
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	2	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	561084377	1	532041597.55	-	-	-	3	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	4	30923839.66	4	29859219.26	-	1064620.40	-	4	NA
	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	NA
	Operational creditors (Employees)	-	-	-	-	-	-	-	6	NA
7	Operational creditors (Government Dues)	2	1806090.00	2	1806090.00	-	-	-	7	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	35	252884339.59	35	184286857.77	-	68597481.82	-	8	NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	NA
	Total	42	846698646.25	42	747993764.58	•	98704881.67			

## Notes:

- 1. Amount admitted may undergo change in case the Resolution Professional comes across any additional evidence/document, warranting such change in admitted amount.
- 2. The Security interest against the amount claimed may undergo change in case the Resolution Professional comes across any additional evidence/document, warranting such change.

## 3. As per Regulation 14 of CIRP Regulations -

Where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision.

Na	me of Corporate De	btor : Shivpriya (	Cables Private Limite	ed	List			RP: 7 <sup>th</sup> Decembe	r 2023	•	suant to claims rece	eived and updated a	s on <b>02 April 202</b>	4)
					2.01	or occurred i mai	iolai Gioalioi i	ocionging to any	olubb of brounter					Amount in INR
SI	No. Name of credito	r Details of	claim received			Details of clai	m Admitted			Amount of	Amount of any	Amount of claim	Amount of claim	Remarks, if
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarante e	Whether related party?	% of voting Share in COC if applicable	contingent claim	mutual dues that may be set off	not admitted	under verification	any
						NIL								
	Total		-	-			-		-	-	-	-	-	

						Annexu	ure 2						
Name	of Corporate Debtor Shivpr	iya Cables Privat	te Limited		<b>Date of Commencem</b>	ent of CIRP : 07 I	December 2023		(Version 2: Purs	uant to claims recei	ived and update	d as on 02 A	pril 2024)
					List of Unsecured Financial Creditor belonging to any class of creditor								Amount in INR
SI No	Name of creditor	Details of o	claim received		Details	of claim Admitte	ed		Amount of	Amount of any	Amount of	Amount of	Remarks if any
		Date of receipt	Amount claimed	Amount of claim	Nature of claim	Amount	Whether	% of voting	contingent	mutual dues that	claim not	claim	
				admitted covered by related party? Share in COC if claim					may be set off	admitted	under		
						Guarantee		applicable				verification	

NIL

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Name of Corporate Debtor: Shivpriya Cables Private Limited

Date of Commencement of CIRP 7th December 2023

(Version 2: Pursuant to claims received and updated as on 02 April 2024)

#### List of Secured Financial Creditor (Other than the financial creditor belonging to any class of creditor)

SI No.	Name of creditor	Details of o	claim received		Details of claim Admitted  ount of claim Nature of claim Amount covered by Amount covered Whether % of voting				Amount of	Amount of any	Amount of	Amount of claim	Remarks, if	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee		% of voting Share in COC if applicable	contingent claim	mutual dues that may be set off	claim not admitted	under verification	any
1		26.12.2023	56,10,84,377	53,20,41,597.55	Comprising CC and Term Loan	53,20,41,597.55	53,20,41,597.55	No	94.69%	-	-	2,90,42,779.45		Part Claim is not admitted due to difference in the interest calculation
	Total		56,10,84,377	53,20,41,597.55		53,20,41,597.55	53,20,41,597.55		94.69%	-		2,90,42,779,45	-	

Annexure 4

Name of Corporate Debtor : Shivpriya Cables Private Limited Date of Commence

#### Date of Commencement of CIRP 7th December 2023

(Version 2: Pursuant to claims received and updated as on 02 April 2024)

## List of Unsecured Financial Creditor (Other than the financial creditor belonging to any class of creditor)

SI No.	Name of creditor	Details o	f claim received		Details of	f claim Admitt	ed		Amount of	Amount of any	Amount of claim	Amount of clain	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim	Nature of claim	Amount	Whether	% of voting	contingent	mutual dues that	not admitted	under verification	1
				admitted		covered b	y related	Share in COC if	claim	may be set off			
						Guarante	e party?	applicable					
1	Northern ARC Capital Ltd			2,38,93,614.00	Unsecured	Nil	No	4.25%-	-	-	2,20,077	adm diffe	Claim is not tted due to rence in the interest lation
2	Deutsche Bank AG	29.02.2024	46,73,262.54	46,73,262.54	Unsecured	Nil	No	0.83%				-	
3		04.03.2024	14,48,959.12	8,97,128.72	Unsecured	Nil	No	0.16%			5,51,830.40		greemented and ocumented demand sted
4	Piramal Capital and Housing Finance Limited		6,87,927.00	3,95,214.00	Unsecured	Nil	No	0.07			2,92,713.00		greemented and ocumented demand sted
	Total		30923839.66-	29859219.26-				-	-	-	1064620.40-	-	

Name of	Corporate Debtor : Shivpri	ya Cables Private Limited			Dat		exure 5 ement of CIRP 7 <sup>th</sup> [	December 2023	(Version	n 2: Pursuant to claim	s received and updat	ed as on 02 April	2024)
					List	of Operational	Creditors (Work	men)					Amount in INR
SI No.	Name of authourised	Name of Workman	Details of o	claim received		Details of	claim Admitted		Amount of	Amount of any	Amount of claim	Amount of claim	Remarks, if
	representative If any		Date of receipt	Amount claimed	Amount of	Nature of	Whether	% of voting	contingent claim	mutual dues that	under verification	not admitted	any
					claim	claim	related party?	Share in COC if		may be set off			
					admitted			applicable					
-	-	-	-	-					-	·	-	-	-
	Total			_					_	_			

	Annexure 6	
Name of Corporate Debtor : Shivpriya Cables Private Limited	Date of Commencement of CIRP 7th December 2023	(Version 2: Pursuant to claims received and updated as on 02 April 2024)

## List of Operational Creditors (Employees dues)

SI No.	Name of	Name of Employees	Details of o	laim received		Details of claim A	dmitted		Amount of	Amount of any	Amount of claim	Amount of claim	Remarks, if
	authourised representative If any		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim		% of voting Share in COC if applicable		mutual dues that may be set off	under verification	not admitted	any
-	-	-	-	-	-	-	-	-	-	-	-	-	-
		Гotal		-	-				•	-	•		-

Name of Corporate Debtor : Shivpriya Cables Private Limited	Annexure 7  Date of Commencement of CIRP 7 <sup>th</sup> December 2023	(Version 2: Pursuant to claims received and updated as on 02 April 2024)
	List of Operational Creditors (Government Dues)	Amount in INR

SI No.	Department	Government	Details of o	laim received		Details of	claim Admitte	ed	Amount	Amount of any	Amount of claim	Amount of claim	Remarks, if
			Date of receipt	Amount claimed	Amount of claim	Nature	Whether	% of voting	of	mutual dues that	under	not admitted	any
					admitted	of	related	Share in COC	conting	may be set off	verification		
						claim	party?	if	ent				
								applicable	claim				
1	Regional PF Commissioner, Alwar	Rajasthan	11.03.2024	307246.00	307246.00	PF Claim	No.						
2	Executive Engineer O&M JVVNL	Rajasthan – Electricity	02.04.2024	1498844.00	1498844	ELECTRICI	No.						
		Dues				TY							
	Total			18,06,090.00	18,06,090.00						-	-	-

Name of Corporate Debtor : Shivpriya Cables Private Limited

## Date of Commencement of CIRP 7th December 2023

(Version 2: Pursuant to claims received and updated as on 02 April 2024)

## List of operational Creditors (Other than Workmen and Employees and Government dues)

					_									Amount in INR
SI No.	Name of creditor	Details of	claim received		D	etails of claim Admitted				Amount of contingent	Amount of any mutual	Amount of claim not	Amount of claim	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable	claim	dues that may be setoff	admitted	under verification	
1	Universal Polychem (India) Pvt Ltd	27-12-2023	5,02,73,404.00	37055534.00	Unsecured			No	NIL			13217870		Difference of Interest
2	Om Logistics Limited	30-12-2023	240631.00	196433.00	Unsecured			No	NIL			44198		Difference of Interest
3	Rajesh Hardware & Sanitary, Bhiwadi	14-02-2024	331763.46	331763.46	Unsecured			No	NIL					
4	Mohit Electrical Works, Bhiwadi	26-02-2024	158326.00	158326.00	Unsecured			No	NIL					
5	SRV International	26-02-2024	201007.00	201007.00	Unsecured			No	NIL					
6	M/s Khemji Wire & Wire Pvt Ltd, Jaipur	26-02-2024	842954.00	842954.00	Unsecured			No	NIL					
7	Reckon Agencies Private Limited	21-02-2024	10389963.89	10389963.89	Unsecured			No	NIL					
8	M/s DSN Khandelwal Traders	01-03-2024	3298321.56	2320994.00	Unsecured			No	NIL			977327.56		Difference of Interest
9	P N Sharma Heater Works, Bhiwadi	12-03-2024	464901.00	464901.00	Unsecured			No	NIL					
10	Utsav Plastics	10-03-2024	606614.00	324963.00	Unsecured			No	NIL			281651		Difference of Interest
11	Crystel Metal Industries	07-03-2024	2565490.00	986651.00	Unsecured			No	NIL			1578839		Difference of Interest
12	Akshit Malik Saw Mill	06-03-2024	372400.00	196000.00	Unsecured			No	NIL			176400		Difference of Interest
13	Shiv Enterprises	06-03-2024	2064334.00	1053240.00	Unsecured			No	NIL			1011094		Difference of Interest
14	Om Sai Packaging	06-03-2024	1594741.00	1594741.00	Unsecured			No	NIL					
15	Shiv Shakti Oil Company	06-03-2024	434772.00	434772.00	Unsecured			No	NIL					
16	Deeba Dies & Tools	05-03-2024	28734.00	28734.00	Unsecured			No	NIL					
17	SMS SYNDICATE	05-03-2024	911855.00	473665.00	Unsecured			No	NIL			438190		Difference of Interest
18	Shiv Metal Industries	05-03-2024	1577954.91	909707.20	Unsecured			No	NIL			668247.71		Difference of Interest
19	RNG Impex Pvt Ltd	05-03-2024	15317443.11	8560171.24	Unsecured			No	NIL			6757271.87		Difference of Interest
20	SOKHIA Polymers	10-03-2024	481816.00	263744.00	Unsecured			No	NIL			218072		Difference of Interest
21	RKS Steel Industries Pvt Ltd	05-03-2024	193706.00	132593.00	Unsecured			No	NIL			61113		Difference of Interest
22	AKG Enterprises	24-02-2024	6731365.00	6731365.00	Unsecured			No	NIL			444070		Difference of
23	Saras Poly Products	02-03-2024	1510783.00	1068904.00	Unsecured			No	NIL			441879		Difference of Interest
24	ITCO Industries Ltd	27-02-2024	1105238.00	819510.00	Unsecured			No	NIL			285728		Difference of Interest
25	BABA Transport CO	26-02-2024	162954.00	162954.00	Unsecured			No	NIL					
26	Raghu Bharat Gas	24-02-2024	122965.00	122965.00	Unsecured			No	NIL					
27 28	Bhati Golden Sanjay Goyal Prop Shiva Polymers	23-02-2024 16-02-2024	37323.00 4709951.00	37323.00 3138821.00	Unsecured Unsecured			No No	NIL NIL			1571130		Difference of
29	Himalaya Enterprises	14-02-2024	198577.00	198577.00	Unsecured			No	NIL					Interest

30	Unique Trans System	18-03-2024	5825592.00	3622681.00	Unsecured			No	NIL		 2202911	 Difference of Interest
31	Hitech Inkjet Private Limited	19-02-2024	17892.00	17892.00	Unsecured			No	NIL		 	 
32	CMI Limitd	As per Hon'ble NCLT Order	88123444.00	88123444.00	Unsecured			No	NIL		 0.00	Difference of Interest
33	ShreeGokul Projects - Manish Garg HUF	dated 26 March 2025, delivered		60940.00	Unsecured			No	NIL		 459617.00	Difference of Interest
34	Shree Radha Govind Electricals	on 24 <sup>th</sup> April 2025	48249485.86	11305000.62	Unsecured			No	NIL		 36944485.24	Difference of Interest
35	M/s Navyug Industries		3217080.80	1955623.36	Unsecured			No	NIL		 1261457.44	Difference of Interest
	Total		25,28,84,339.59	18,42,86,857.77		-	-		-	-	6,85,97,481.82	•

Annexure 9

Name of Corporate Debtor : Shivpriya Cables Private Limited Date of Commencement of CIRP : 7<sup>th</sup> December 2023

(Version 2: Pursuant to claims received and updated as on 02 April 2024)

List of other Creditors (Other than Financial Creditors and Operational Creditors)

5	SI No.	Name of creditor	Details of cla	aim received	Details of claim Admitted					Amount of	Amount of any	Amount of	Amount of	Remarks, if
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim			Whether related party?		mutual dues that may be set off	claim not admitted	claim under verification	
	-	-	=	-	=	-	-	-	-	=	-	-	-	NA
		Total		-			-			-		-		

# Security Interest

Name of Corporate Debtor : Shivpriya Cables Private Limited

# Date of Commencement of CIRP: 7th December 2023

# **List of Financial Creditors**

(Version 2: Pursuant to claims received and updated as on 02 April 2024)

SI No.	Name of creditor	Nature of claim	Amount claimed	Amount of claim admitted	Security as per form C	Security interest admitted
1	State Bank of India	Cash Credit / Term Loan	56,10,84,377.00		Primary Security for Fund Based Credit Facilities All the Current Assets of the Company (Pari-Passu Charge with Central Bank of India)	Entire admitted
					Collateral Security for entire credit facilities  Equitable Mortgage of Factory Land & Building situated at F-122-123, RIICO Industrial Area, Chopanki, Bhiwadi, Distt. Alwar – in the name of the Company.  Hypothecation of Entire Fixed Assets of the Company at its Factory.	
					Personal Guarantees of 1. Shri Ajay Kumar Gupta 2. Shri Ayush Gupta 3. Smt. Babita Aggarwal 4. Smt. Seema Gupta	
	Total					